

to be decided in consultation with the State Government, who have not yet formulated a phased programme for the opening of Vijnan Mandirs, as required by the Government of India.

(b) and (c). Do not arise.

**Central Excise Buildings in Orissa**

**1637. Shri Ulaka:** Will the Minister of Finance be pleased to state:

(a) the number of central excise offices in Orissa (circle-wise) which are not yet provided with permanent departmental buildings; and

(b) when permanent buildings for Central Excise offices would be expected to be constructed?

**The Minister of Finance (Shri Morarji Desai):** (a) The information is being collected.

(b) Not possible to say at this stage.

**Residential Quarters for Central Excise Department Employees**

**1638. Shri Ulaka:** Will the Minister of Finance be pleased to state:

(a) the number of class III and class IV employees under Central Excise Department in Orissa who are not yet provided with departmental residential quarters;

(b) whether Government have any proposal to construct residential quarters for the said employees during 1962-63; and

(c) if so, the number of quarters proposed to be constructed and places where they would be constructed?

**The Minister of Finance (Shri Morarji Desai):** (a) The information is being collected.

(b) Yes, Sir.

(c) Residential quarters for the non-gazetted staff are proposed to be constructed during 1962-63 for Central Excise staff as under:—

<i>Station</i>	<i>No. of quarters</i>
Cuttack	6
Rayagada	2

**Payment of Stipends and Scholarships in Himachal Pradesh**

1639. { **Shri Virbhadra Singh:**  
**Shri Lalit Sen:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the students in receipt of stipends and scholarships from the Himachal Pradesh Administration are being put to great inconvenience and hardship due to the failure of the administration to pay them regularly and in time; and

(b) if so, what steps have been taken or are proposed to be taken in the matter?

**The Minister of Education (Dr. K. L. Shrimali):** (a) and (b). The required information has been called for from Himachal Pradesh Administration and will be laid on the table of the Lok Sabha in due course.

**Educational Tours for Kerala Students**

**1640. Shri Ravindra Varma:** Will the Minister of Education be pleased to state:

(a) the number of educational institutions in Kerala that availed of the assistance offered by the Central Government to parties of students undertaking educational tours during 1961-62; and

(b) the amount of money that was given to these educational institutions and the number of students and teachers who benefited from these grants?

**The Minister of Education (Dr. K. L. Shrimali):** (a) No amount was sanctioned to Kerala Government or to any other State Government for educational tours during 1961-62 for paucity of funds.

(b) Does not arise.